

- (a) the details of rail lines being converted into broad gauge in Andhra Pradesh, project-wise;
- (b) the funds sanctioned for gauge conversion in the State during the current financial year;
- (c) the funds utilised and rail lines converted into broad gauge so far, project-wise;
- (d) the steps taken for converting the rail lines between Anantapur and Tirupati;

(e) the time by which the complete rail track is likely to be converted into broad gauge; and

(f) the total funds released for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) to (c) The details of gauge conversions presently in progress, lines already converted in Andhra Pradesh, outlay for 1997-98 and expenditure incurred thereon upto 31.3.97, are as under:-

(Rs. in crores)

Name of The Project	Outlay for 1997-98	Exp. upto March'97	Progress Till Date/Target Date for Completion
1. Bolaram-Secunderabad-Dronachellam	53.00	177.98	Secunderabad-Bolaram and Secunderabad-Mehboobnagar sub-sections already completed and commissioned. Mehboobnagar-Dronachellam-Targetted for completion by December, 1997.
2. Guntur-Guntakal-Kalluru	35.00	359.71	Guntur-Donakonda-Giddalur-Nandyal-completed and commissioned. Nandyal-Guntakal completed on 31.3.97. Guntakal-Kalluru targetted for completion by 31.12.98.
3. Katpadi-Pakala-Tirupati	15.00	5.41	Major bridges have been completed. Work is proceeding well and would be completed by October, 1998.
4. Mudkhed-Adilabad Capital fund (partly in Maharashtra)	1.83	5.12	Work is in progress under Build Own-Lease-Transfer (BOLT) Scheme. Target date for completion-March, 1998.
5. Secunderabad-Mudkhed and Jankampet-Bodhan (partly in Maharashtra)	0.01	}	New Projects included in Budget, 1997-98 and will be taken up after requisite clearances have been obtained.
6. Naupada-Gunupur (Partly in Andhra Pradesh)	0.01		
Total	104.85	548.22	

(d) Anantapur to Dharmavaram is already an existing BG line. A survey for gauge conversion of Dharmavaram-Pakala section has been taken up in 1997-98. Further consideration of the project will be possible, once the results of the survey become available. The conversion of Pakala-Tirupati-Katpadi section, is an approved work, which is presently under execution.

(e) Will depend upon the availability of resources.

(f) An amount of Rs. 104.85 crores has been provided for gauge conversions in Andhra Pradesh during 1997-98.

PAPERS LAID ON THE TABLE

Annual Report of the Central Wakf Council, New Delhi for the year 1994-95 etc.

[English]

12.01 hrs.

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council, New Delhi, for the year 1994-95.

- (ii) A copy of the Annual Accounts (Hindi and English versions) the Central Wakf Council New Delhi, for the year 1994-95, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wakf Council, New Delhi, for the year 1994-95.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed In Library See No. LT. 2051/97]

MOU between the Telecommunications consultants India Ltd. and the Department of Telecommunications for the year 1997-98

[Translation]

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): I beg to lay on the Table a copy of the memorandum of Understanding (Hindi and English versions) between the Telecommunications Consultants India Limited and the Department of Telecommunications for the year 1997-98.

[Placed in Library See No. Lt. 2052/97]

MOU between the Mineral Exploration Corporation Ltd. and the Ministry of Mines for 1997-98 etc.

[English]

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions):—
 - (i) Memorandum of Understanding between the Mineral Exploration Corporation Limited and the Ministry of Mines for the year 1997-98.
- [Placed in Library See No. LT. 2053/97]
- (ii) Memorandum of Understanding between the Hindustan Zinc Limited and the Ministry of Mines for the year 1997-98.
- [Placed in Library See No. LT. 2054/97]
- (iii) Memorandum of Understanding between the Bharat Aluminium Company Limited and the Ministry of Mines for the year 1997-98.
- [Placed in Library See No. LT. 2055/97]
- (iv) Memorandum of Understanding between the Steel Authority of India Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library See No. LT. 2056/97]

- (v) Memorandum of Understanding between the Rashtriya Ispat Nigam Limited and the Ministry of Steel for the year 1997-98.

[Placed in Library See No. LT. 2057/97]

Annual Report of the Airports Authority of India for the year 1995-96 and Audited Accounts etc.

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India for the year 1995-96, alongwith Audited Accounts, under sub-section (4) of section 28 of the Airports Authority of India Act, 1994.
 - (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Airports Authority of India for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT. 2058/97]

Memorandum of Understanding between ITDC Ltd. and the Ministry of Tourism for the year 1997-98

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): I beg to lay on the Table— a copy of the Memorandum of Understanding (Hindi and English versions) between the India Tourism Development Corporation Limited and the Ministry of Tourism for the year 1997-98.

[Placed in Library See No. LT. 2059/97]

The Cinematography (Certification) (Amendment) Rules.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): I beg to lay on the Table— a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 8 of the Cinematograph Act, 1952:—

- (i) The Cinematograph (Certification) (Amendment) Rules, 1997 published in Notification No. G.S.R. 173 (E) in Gazette of India dated the 25th March, 1997.
- (ii) The Cinematograph (Certification) (Second Amendment) Rules, 1997 published in Notification No. G.S.R. 207 (E) in Gazette of India dated the 10th April, 1997.

[Placed in Library See No. LT. 2060/97]